

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 16th January, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.07/2015.	Vijay Vinod Sharma Vs. Sanatan Dharrma Sabha Laxmi Narayan Temple Trust & Ors.	Mr. G.K.Bansal, Adv. For the Applicant.	
2.	Original Application No. 3/2015 & M.A.No.912/2014.	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. For the Applicant.	
3.	Original Application No.11/2015.	Sh. Bansh Gopal 'Kalki Dham' Charitable Trust (Regd.) Vs. State of U.P. & Ors.	Mr. Sanjay Kr. Visen & T.N.Tripathi, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
4.	Original Application No. 491/2014.	S.K. Goyal, Secretary, Dwaraka Forum Vs. Commissioner, SDMC & Ors.	Mr. G. Umapathy and Ms. R. Mekhala, for the Applicant in Person. Mr. Vishwendra Verma, Adv. For R-1. Mr. Raj Kumar, Adv. For R-3.	
5.	Original Application No. 174/2014.	Sunder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. For the Applicant. Ms. Mamta Tandon for Mr. V.K. Tandon, Adv. For R-1 to 3 & 5 & 7. Mr. Rajbir Singh, Adv. For R-4.	
6.	Original Application No.162/2014.	Ms. Madhur Panjwani Vs. Delhi Development Authority & Anr.	Mr. Vijay Panjwani, Adv. Applicant. Mr. Rajiv Bansal, Adv. For R-1. Mr. Balendu Shekhar, Adv. For R-2. Mr. Narender Pal Singh, Adv. For R-4. Mr. Bikas Kar gupta & Ms. Nandini Sen, Adv. for R-5.	

FOR HEARING				
7.	Appeal No. 17/2014 & M.A. No. 184/2014.	Harish kumar Vs. Haryana state Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Sr. Adv. with Mr. Vineet Malik, Advs. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundli, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3.	
8.	Appeal No. 45/2014 & M.A. No. 377/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Sr. Adv. with Mr. Vineet Malik, Advs. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundli, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3.	
9.	Appeal No. 46/2014 & M.A.No. 380/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Sr. Adv. with Mr. Vineet Malik, Advs. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundli, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in